

ITEM NO.25                      Court 9 (Video Conferencing)                      SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30803/2016

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 22910/2016 passed by the High Court Of Judicature At Allahabad)

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P. THROUGH PRINCIPAL SECRETARY & ORS. Respondent(s)

IA No. 111838/2017 - DISCHARGE OF ADVOCATE ON RECORD  
IA No. 141719/2017 - EXEMPTION FROM FILING O.T.  
IA No. 141715/2017 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 30906/2016 (XI)

SLP(C) No. 31992/2016 (XI)

SLP(C) No. 36255/2016 (XI)

SLP(C) No. 361-362/2017 (XI)

SLP(C) No. 27168/2017 (XI)  
(FOR EXEMPTION FROM FILING O.T. ON IA 102698/2017  
IA No. 102698/2017 - EXEMPTION FROM FILING O.T.)  
SLP(C) No. 32200/2017 (XI)  
(FOR ADMISSION and I.R. and IA No.117126/2017-CONDONATION OF DELAY  
IN FILING and IA No.117128/2017-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT and IA No.117131/2017-EXEMPTION FROM FILING O.T.)  
SLP(C) No. 13415/2018 (XI)  
(FOR ADMISSION and I.R. and IA No.65788/2018-EXEMPTION FROM FILING  
O.T.)

IA No. 65788/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24242/2018 (XI)

SLP(C) No. 22358-22359/2019 (XI)

IA No. 166414/2019 - EXEMPTION FROM FILING O.T.

IA No. 166413/2019 - INTERVENTION APPLICATION)

CONMT.PET.(C) No. 1128/2019 in SLP(C) No. 9230/2017 (XI)

IA No. 152171/2019 - CLARIFICATION/DIRECTION

IA No. 152177/2019 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 1088/2019 in SLP(C) No. 8620/2017 (XI)  
 ( FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 90804/2021  
 IA No. 90804/2021 - APPROPRIATE ORDERS/DIRECTIONS)  
 Diary No(s). 40197/2019 (XI)  
 (FOR FOR CONDONATION OF DELAY IN FILING ON IA 186617/2019 FOR  
 EXEMPTION FROM FILING O.T. ON IA 186621/2019 FOR EXEMPTION FROM  
 FILING C/C OF THE IMPUGNED JUDGMENT ON IA 186622/2019 FOR  
 PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
 186623/2019

IA No. 186617/2019 - CONDONATION OF DELAY IN FILING  
 IA No. 186622/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

IA No. 186621/2019 - EXEMPTION FROM FILING O.T.  
 IA No. 186623/2019 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

CONMT.PET.(C) No. 323/2020 in SLP(C) No. 361-362/2017 (XI)

IA No. 197831/2019 - EXEMPTION FROM FILING O.T.)  
 CONMT.PET.(C) No. 489/2021 in SLP(C) No. 36255/2016 (XI)

IA No. 43870/2021 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 43869/2021 - EXEMPTION FROM FILING O.T.  
 IA No. 43867/2021 - STAY APPLICATION)  
 SLP(C) No. 8620/2017 (XI)

SLP(C) No. 9230/2017 (XI)

SLP(C) No. 22956/2017 (XI)

IA No. 63742/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

IA No. 63741/2017 - EXEMPTION FROM FILING O.T.)  
 SLP(C) No. 19417/2017 (XI)

W.P.(C) No. 939/2021 (X)  
 (FOR ADMISSION and IA No.105262/2021-STAY APPLICATION and IA  
 No.105263/2021-EXEMPTION FROM FILING O.T.)

Date : 06-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN  
 HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Col. R. Bala Subramanyam, Sr. Adv.  
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 Mr. Satyaprakash, Adv.  
 Mr. Sanjeev Malhotra, AOR

Mr. Bhagabati Prasad Padhy, AOR

Mr. Rajeev Sharma, AOR  
 Mr. Prashant Sharma, Adv.  
 Mr. Raghuvir Sharma, Adv.  
 Mr. Vipin Kumar Sharma, Adv.  
 Mr. Dharmendra Sharma, Adv.  
 Mr. Girdhari Singh Chauhan, Adv.  
 Ms. Shipra Shukla, Adv.  
 Ms. Meena Hasan, Adv.  
 Mr. Chetan Jodon, Adv.

Mr. Rajiv Shankar Dvivedi, AOR

Mr. Pranaya Kumar Mohapatra, AOR

Mr. Arun K. Sinha, AOR

Mr. Dr. Rajeev Sharma, AOR

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For Respondent(s) Mr. Arvind Sharma, Adv.  
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 Mr. Dhawal Uniyal, Adv.  
 Ms. Alka Sinha, Adv.  
 Mr. Anuvrat Sharma, AOR

Mr. Shyam Divan, SR. Adv.  
 Mr. D.K. Garg, Adv.  
 Mr. Abhishek Garg, Adv.  
 Mr. Pulkit Manuja, Adv.  
 Mr. Dhananjay Garg, AOR

Mr. Ravindra Kumar, AOR

Mr. Jabar Singh, Adv.  
 Mr. Umakant Mishra, Adv.  
 M/S. V. Maheshwari & Co., AOR

**Mr. Sanjeev Malhotra, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

**List the matter after four weeks on a non-miscellaneous day.**

**(Nisha Khulbey)  
(Sr. P.A)**

**(PRADEEP KUMAR)  
(BRANCH OFFICER)**

**(ASHWANI THAKUR)  
AR-CUM-PS**